

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5948/2016

MUSAMMAT GOMATI DEVI

Appellant(s)

VERSUS

RAM DARAS . & ORS.

Respondent(s)

Date : 17-05-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Cheryl D'Souza,Adv.
Mr. Devvrat, AOR

For Respondent(s)
Mr. Nischal Kumar Neeraj, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the respondents have already filed the counter affidavit.

Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB